SUPREME COURT OF INDIA

This is for information of all concerned that the Writ Petition (Civil) No. 202 of 1995 listed in Court No. 3, Item No. 20 through Final Cause List on Monday, the 11th March, 2024 before the Bench Comprising Hon'ble Mr. Justice B.R. Gavai and Hon'ble Mr. Justice Sandeep Mehta will be taken up for hearing in the order as mentioned herein below:-

Interlocutory Application No.	Description	Name of the Amicus Curiae/AOR		
MISCELLEANOUS INTERLOCUTORY APPLICATIONS				
I.A. Nos. 85332 and 85124/2023	I. A. Nos. 85332 and 85124/2023 [Applications for Intervention and Directions] With I. A. Nos. 60136 & 60352/2024 (Applications for Interventions filed by Mr. Anurag Tandon, Advocate on behalf of "Pitsing Konwar" and "Apurba Kumar Deka", Applicants respectively)	Mr. K. Parameshwar (A.C.) Ms. Shibani Ghosh Mr. Anurag Tandon		
Nos. 146755 and 146756/2021 and IA No. 158973, 158975 and 159054/2021 and IA No. 28731, 28732 and 28905/2022 and IA No.	I. A. No. 42944/2019 [Application For Directions] In Re: Illegal/Unauthorized Mining In Kaziranga National Park, Assam With I. A. Nos. 146755 And 146756/2021 [Applications For Intervention And Stay] And I. A. Nos. 158973, 158975 And 159054/2021 [Applications For Intervention, Exemption From Filing O.T. And Stay] And	State Of Assam), Mr. Kaushik Choudhury (For Kaac) Mr. Sunil Kr. Sharma (Intervenor), Mr. Rajnish Kumar Jha (Intervenor)		
	INTE: I.A. Nos. 85332 and 85124/2023 IA No. 42944/2019 with IA Nos. 146755 and 146756/2021 and IA No. 158973, 158975 and 159054/2021 and IA No. 28731, 28732 and 28905/2022 and IA No. 41069 and 41070/2022 and	MISCELLEANOUS INTERLOCUTORY APPLICATIONS I.A. Nos. 85332 and 85124/2023 [Applications for Intervention and Directions] With I. A. Nos. 60136 & 60352/2024 (Applications for Interventions filed by Mr. Anurag Tandon, Advocate on behalf of "Pitsing Konwar" and "Apurba Kumar Deka", Applicants respectively) IA No. 42944/2019 with IA Nos. 146756/2021 and IA No. 158973, 158975 and 159054/2021 and IA No. 28731, 28732 and 28731, 28732 and 28905/2022 and IA No. 41069 and 41070/2022 and IA No. 51917/2022 IA No. 51917/2022 MISCELLEANOUS I. A. Nos. 85332 and 85124/2023 [Applications for Interventions] II. A. Nos. 60136 & 60352/2024 (Applications for Interventions] II. A. No. 42944/2019 [Application For Directions] II. A. Nos. 146755 And 146756/2021 [Applications For Intervention And Stay] And I. A. Nos. 158973, 158975 And 159054/2021 [Applications For Intervention, Exemption From Filing O.T. And Stay]		

		Exemption From Filing O.T. And Modification Of Court's Order Dated 12.04.2019] And I. A. Nos. 41069 And 41070/2022 [Applications For Intervention And Exemption From Filing O.T.] And I. A. No. 51917/2022 [Applications For Interim Stay Of Demolition In The Animal Corridors In Kaziranga National Park During The Pendency Of The Application Directions – I.A. No. 42944/2022]	
		In Re : Bhab Bargohai & Ors.	
(3)	CEC STAFFING ISSUE		Mr. K. Parameshwar (A.C.)
(4)	Re: Sariska Tiger Reserve	Suo-motu W.P. (C) 1/2023	Mr. K. Parameshwar (A.C.)
(5)	Delhi Ridge Matter	I.A No. 191635/2022	Mr. K. Parameshwar (A.C.)

By order.

Dated this the 09th March, 2024.

sd/-DEALING ASSISTANT- PIL (WRIT)

sd/-BRANCH OFFICER- PIL (WRIT)

sd/-ASSISTANT REGISTRAR - PIL (WRIT)